

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-03
New IA-798/2021
IN
IB-432(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha

Vs.

M/s. Three C Homes Pvt. Ltd.

...FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 17.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Rishabh Jain, Advocate for RP

For the Respondent/CD

: Mr. Sahil Sethi and Mr. Shobhit Srivastava, Advocates

For the Intervener

:

ORDER

New IA-798/2021

Counsel for the Resolution Professional is present and prayed to withdraw the application. The Prayer is **allowed**.

The Application is **dismissed as withdrawn**.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)